161

Written Answers

Extension of Kamala Embankment up to Sisapani

5668. SHRI BHOGENDRA JHA: Will the Minister of IRRIGATION AND POWER be pleased to refer to the reply given to the Unstarred Question No. 3570 on the 18th March, 1970 regarding Extension of Kamala Embankment up to Sisapani; and state

(a) when was the joint survey carried out by the engineers of India and Nepal and what steps have since then been taken to expedite agreement on the proposed alignment;

(b) whiter it is a fact that since the completion of the joint survey the Government of Nepal has never been approached with any alignment proposal for consultation or agreement; and

(c) if so, causes thereof and responsibility fixed for the same; if not, the actual state of affairs ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND (SHRI SIDDHESHWAR POWER PRASAD) : (a) to (c). The Joint survey for the proposal to extend the Kamala embankment up to Sisapani was taken up in July, 1968 and survey maps prepared by September, 1968. A map showing prepared alignment of embankments prepared by the Government of Bihar was sent to CW&PC for suggestions which were conveyed to State Government in December, 1968. A modified alignment incorporating suggestion of CW&PC was received from the State Government in August, 1969. A detailed scheme has now to be prepared in consultation with the H.M.G. Nepal. Meanwhile the Government of Bihar have approved a proposal to strengthen canal embankments of the Kamala Anicut to work as flood protection embankments from the spill of Kamala in Nepal.

Additional Assistance to Kerala for Kanjirapuzha and Thazhassi Irrigation Projects

5669. SHRI A SREEDHARAN : Will the Minister of JRRIGATION AND POWER be pleased to state :

(a) whether the Government of Kerala have sought for additional financial assistance for the execution of the Kanjirapuzha and Thazhassi Irrigation project; (b) if so, the steps taken by the Centra¹ Government in this regard; and

(c) how much assistance has been given to Kerala for these projects ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR 'RA-SAD): (a) Yes, Sir.

(b) at d (c) Special assistance of Rs¹ 150 lakhs was agreed to by the Govern mert of India for the Pamba and Kuttiadi projects.

Sale of Tanks by U.S.A. to Pakistan Through Turkey

5670. SHRI RAMACHANDRA VEE-RAPPA :

SHRI N. K. SANGHI :

Will the Minister of EXTERNAL AFFAJRS be pleased to state :

(a) whether the attention of Government has been drawn to the news appearing in the 'Hindustan Times' dated 22nd March, 1970 that U.S. plans to sell Pakistan 100 Tenks at a nominal price through Turkey;

(b) if so, the reaction of Government in the matter; and

(c) the steps Government propose to take in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAI-RS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) and (c) Reference is invited to the Statement made by the Minister of External Affairs in the Lok-Sabha on 3rd April, 1970 in response to a Calling Attention Notice on the same subject.

Violation of Air Space by Pakistan

5671. SHRI RAMACHANDRA VEERA-PPA : SHRI N. K. SANGHI :

SHRI RAM AVTAR SHARMA :

SHR1 LOBO PRABHU :

SHRI D. N. PATODIA :

Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that Pakistan aircraft violated Indian airspace on March 17, 1970; and

(b) if so, the steps taken by the Government in the matter ?